

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 5th June, 2024

No.HC.VII-08/2024/4920/A. In partial modification to this Registry's earlier Notification No. HC.VII-08/2024/2634/A dated the 20th March, 2024, at Sl. No. 26, the name of Shri Nelson Baro be read as 'Shri Nalson Baro'.

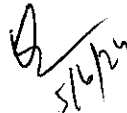
By Order,
Sd/-Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/4921-4930/A

Dated 05.06.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Shri Nalson Baro, Civil Judge (Jr. Div.), Majuli, Assam.
7. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
8. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI